

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Nomination of all the I Addl. District and Sessions Judges from each District (except I Addl. Chief Judge, City Civil Court, Secunderabad and the Addl. Chief Judge, City Small Causes Court, Hyderabad), V Addl. Chief Metropolitan Magistrate, Hyderabad and all the Magistrates of Juvenile Courts in State of Telangana, who are dealing with POCSO/ Juvenile Cases to participate in the Judicial Colloquium on "ANTI HUMAN TRAFFICKING" on 17.08.2019 at Telangana State Judicial Academy, Secunderabad - Relief Arrangements - **ORDERS - ISSUED.**

- REF:**
1. Letter Roc.No.1026/2019/TSJA, dated 06.08.2019 from the Director, Telangana State Judicial Academy, Secunderabad.
 2. High Court's Proceedings ROC.No.450/SO/2019, dated 13.08.2019.

ORDER ROC.No. 2285/2019-B.SPL., DATED:15.08.2019

The High Court is pleased to pass the following Orders:

The following Judicial Officers who were presiding over the Courts of I Addl. District and Sessions Judges/Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar/I Addl. Metropolitan Sessions Judge, Hyderabad and the V Addl. Chief Metropolitan Magistrate, Hyderabad along with all the Magistrates of Juvenile Courts in State of Telangana, who are nominated to participate in the Judicial Colloquium on "ANTI HUMAN TRAFFICKING" at Telangana State Judicial Academy, Secunderabad on 17.08.2019 in the High Court's Letter 2nd read above, are directed to proceed to attend the said program at Telangana State Judicial Academy, Secunderabad.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER DURING THEIR NOMINATION
(1)	(2)	(3)
1.	Dr. T. SRINIVASA RAO I Addl. District and Sessions Judge, Adilabad.	Prl. District and Sessions Judge, Adilabad.
2.	SMT. SUNEETHA KUNCHALA, I Addl. Metropolitan Sessions Judge, Hyderabad-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad.	Metropolitan Sessions Judge, Hyderabad.
3.	SMT. PREMA RAJESWARI, Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar. FAC I Addl. District and Sessions Judge, Karimnagar.	Prl. District and Sessions Judge, Karimnagar.
4.	SRI V.BALA BHASKARA RAO, I Addl. District and Sessions Judge, Khammam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.
5.	SRI T.RAGHURAM, I Addl. District and Sessions Judge, Mahabubnagar.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
6.	SRI B.PAPI REDDY, I Addl. District and Sessions Judge, Medak at Sangareddy.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy

7.	SRI S.V.V.NATHREDDY, I Addl. District and Sessions Judge, Nalgonda.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum- VII Addl. District Judge, Nalgonda.
8.	SRI B.GAUTHAM PRASAD, I Addl. District and Sessions Judge, Nizamabad.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VIII Addl. District Judge, Nizamabad.
9.	SRI NANDIKONDA NARSING RAO, Metropolitan Sessions Judge -cum- I Additional District and Sessions Judge, Rangareddy District.	Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
10.	SMT. K.SAILAJA, Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal. FAC I Addl. District and Sessions Judge, Warangal.	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.
11.	SMT. T.ANITHA, V Addl. Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad.	VI Addl. Chief Metropolitan Magistrate, Hyderabad.
12.	SMT. P.ARUNA KUMARI Junior Civil Judge (Juvenile Court)- cum-Judicial Magistrate of First Class, Adilabad.	Junior Civil Judge, Boath, Adilabad District.
13.	SMT C.SAMPATHI RAO CHANDANA I Addl. Junior Civil Judge (Juvenile Court)-cum-I Additional. Judicial Magistrate of First Class, Karimnagar.	Prl. Junior Civil Judge-Judicial Magistrate of First Class, Karimnagar.
14.	SMT. N.ANITHA REDDY I Addl. Junior Civil Judge (Juvenile Court) -cum-I Addl. Judicial Magistrate of First Class, Khammam	II Addl. Junior Civil Judge (Juvenile Court) -cum-II Addl. Judicial Magistrate of First Class, Khammam
15.	SMT. B.DEEPTI Junior Civil Judge (Juvenile Court)- cum-Judicial Magistrate of First Class, Mahabubnagar.	Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.
16.	SMT M.KALPANA Addl. Junior Civil Judge (Juvenile Court), Sangareddy.	Prl. Junior Civil Judge, Sangareddy, Medak District.
17.	SMT. V.MADHAVI LATHA Junior Civil Judge (Juvenile Court) Nalgonda	Spl. Judicial Magistrate of First Class, Excise Court, Nalgonda.
18.	SMT G.KALARCHANA I Addl. Junior Civil Judge (Juvenile Court), Nizamabad.	II Addl. Junior Civil Judge, Nizamabad
19.	SMT. G.KAVITHA DEVI II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar.	III Metropolitan Magistrate, Cyberabad at L.B.Nagar, Ranga Reddy District.
20.	SMT. A.SWARNA LATHA VII Addl. Junior Civil Judge, Warangal FAC IV Addl. Junior Civil Judge (Juvenile Court), Warangal.	Spl. Judicial Magistrate of First Class, Excise Court, Warangal.

The officers mentioned in column number 3, will be incharge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said program on 17.08.2019 at Telangana State Judicial Academy, Secunderabad.

On return from the above said program, the officers mentioned in column number 2, will rejoin duty in their respective posts.

The Officers viz. Dr. S.Srinivas Reddy, Sri K.Jaya Kumar who are working as I Addl. District and Sessions Judges, Karimnagar and Warangal respectively are exempted for the above said training program in their absence the incharge officer(s) of those Courts are directed to participate in the said training program and VII Addl. Junior Civil Judge, Warangal who is holding full additional charge of the post of IV Addl. Junior Civil Judge (Juvenile Court), Warangal is hereby directed to attend the said training program.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

NOTE: The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>
The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. The Chief Judge, City Small Causes Court, Hyderabad,
9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
 - a) I Addl. Metropolitan Sessions Judge, Hyderabad.
 - b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 - c) Adilabad
 - d) Karimnagar
 - e) Khammam
 - f) Mahabubnagar
 - g) Medak
 - h) Nalgonda
 - i) Nizamabad
 - j) Warangal
11. The Pay and Accounts Officer, Hyderabad.

12. **THE DISTRICT TREASURY OFFICERS :**

- a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
- b) Adilabad c) Karimnagar d) Khammam
- e) Mahabubnagar f) Medak g) Nalgonda
- h) Nizamabad i) Warangal

13. **THE SECTION OFFICERS :**

- a) Special Officer Section b) Vigilance Cell c) E-Section
- d) Work Review Cell e) O.P.Cell f) B-Section
- g) Accounts Section h) Computer Section i) D-Budget Section
- j) Enquiry Cell.

High Court for the state of Telangana.

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